

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3628

ANSWERED ON:24.08.2011

PROMOTION OF READERS AND PROFESSORS

Siddeswara Shri Gowdar Mallikarjunappa

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government has made any modifications in rules and regulations for the promotion of readers and professors of colleges/universities;
- (b) if so, the details thereof;
- (c) whether such rules and regulations are uniformly followed by all the State Governments;
- (d) if not, the reasons therefor; and
- (e) the action taken/being taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. D. PURANDESWARI)

(a) & (b) Yes, Sir. The University Grants Commission (UGC) has notified the UGC Regulations on Minimum Qualifications for appointment of teachers and other academic staff in universities and colleges and measures for the maintenance of standards in Higher Education 2010, which is available on UGC website at [http://www.ugc.ac.in/policy/revised_finalugcregulationfinal10 .pdf](http://www.ugc.ac.in/policy/revised_finalugcregulationfinal10.pdf). Para 6.4.0. of the Regulations deals with promotion of the teachers.

(c) to (e) These regulations shall apply to every university established or incorporated by or under a Central Act, Provincial Act or State Act, every institution including a constituent or an affiliated college recognized by the Commission, in consultation with the university concerned under clause (f) of Section 2 of the University Grants Commission Act, 1956 and every institution deemed to be a university under section 3 of the said Act. As per para 74.0. of the aforesaid Regulations, the Universities/State Governments are expected to modify or amend the relevant Act/Statutes of the Universities concerned within 6 months of adoption of these Regulations.